

just in
two

Notices issued to
Applicant/Respondents on
14/10/99
h

PER TRIBUNAL

Dt/- 11/10/99

Matter is taken out
from Sine-die List and fixed
for Final Hearing on 30/11/99

Inform/Issue notices
to the parties accordingly.

Amey
For Dy. Registrar

30-11-99

None for the applicant.
Respondents by Shri M.S. Ramaniyug.

On the request of Counsel
for respondents, adjourned to
18-1-2000 for final hearing.

S.L. Jain
(S.L. Jain)
M(J)

D.S. Bhatnagar
(D.S. Bhatnagar)
M(A)

Dated: 18.1.2000 (29)

Shri K.B. Talreja counsel for
the applicant. Shri M.S. Raimamthy
counsel for the respondents.

Shri Raimamthy submits that
this case has to be heard along with
OA 715/94, which has already been
fixed for 20.1.2000. Accordingly,
this case is adjourned to
20.1.2000.

AB

Signature
(S.L. Jain)
M/J

(B.N. Bahadur)
M/A

OA 704/95 (24) Dated: 20.1.2000

Shri K.B. Talreja counsel
for the applicant. None for the
respondents.

Adjourned to 31.1.2000.

Signature
(S.L. Jain)
Member (J)

Signature
(B.N. Bahadur)
Member (A)

NS

Final order/Judgment despatched
to Applicant/Respondent(s)
on 15/1/2000

31/1/2000-15 (715/94)
& 27 (704/95)

Shri K.B. Talreja, counsel
for applicant requests for
withdrawal of the case filed by
the applicant Shri G.S. Bhagat in
both the OA.

The applications are
therefore disposed of as
withdrawn.

Signature
(S.L. JAIN)
MEMBER (J)

Signature
(B.N. BAHADUR)
MEMBER (A)